

Tripura tea garden known as Simna Chhera Tea Estate ;

(b) whether the tea garden labourers are suffering due to illegal lock-out ; and

(c) the steps Government propose to take to reopen the garden ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : (a) to (c). The information is being collected and will be laid on the Table of the House after it is received.

Training to ITI Trainees in specialised Skills to Promote Self-Employment

1884. SHRIMATI BHARGAVI THANKAPPAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Centre has formulated a scheme to impart Industrial Training Institution trainees additional training in specialised skills to promote self-employment ; and

(b) if so, the State-wise details regarding the percentage of apprentices undergoing such training ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : (a) Yes.

(b) The Scheme is to be implemented by the State Governments. It was forwarded to them for taking appropriate action. The Governments of Gujarat and West Bengal have already introduced the Scheme in their States ; information in regard to the percentage of apprentices undergoing the training there is being collected from them and will be placed on the Table of the House after it is received. The Scheme is yet to be implemented in the other States.

Lock-out in Golakpur Tea Garden, Tripura

1885. SHRI BIREN DUTTA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether lock-out is continuing from March 1971 in Golakpur Tea Garden of Tripura ;

(b) whether the lock-out has been declared illegal by the Tripura Administration ; and

(c) if so, whether any compensation will be paid to the workers and employees of the garden ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : (a) to (c). The information is being collected and would be laid on the Table of the House after it is received.

Allotment of Agricultural Land to Delhi Colonists from West Pakistan against their Claims

1886. SHRI DALIP SINGH : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of Delhi Colonists who are from West Pakistan and who have been allotted agricultural land in the Union Territory of Delhi so far in settlement of their claims ;

(b) whether there are still some such colonists residing in the Union Territory of Delhi whose claims have not been fully or partially settled ;

(c) if so, the names of such colonists together with their addresses ; and

(d) the total area of agricultural land, together with its break-up, village-wise, available in the Union Territory of Delhi for allotment to such colonists ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : (a) 76.

(b) Originally the claims of all Delhi Colonists had been satisfied. Subsequently, however, due to the following developments,